

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 2685
ANSWERED ON 11.08.2023

INJUSTICE TO NANDED RAILWAY DIVISION

2685 Dr. FAUZIA KHAN :

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government is aware that in the Railway Budget of the South Central Railways (SCR), that received an overall allocation of Rs 9125 crore and out of which Nanded Division was given only Rs 575 crore;
- (b) whether the SCR has six divisions and Nanded Division is the only division that falls in Maharashtra and is the only one to get a small share, which is an injustice to Nanded division and to Maharashtra;
- (c) whether Government is also aware that this practice has continued for the last four-five years; and
- (d) steps Government is taking or proposes to take to resolve this issue?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) : In the Budget Estimates 2023-24, an outlay of Rs.10274 crore has been allocated to South Central Railway including its Divisions under Capital segment. Provision of funds is made project wise under different Planheads which might be executed between various Divisions and zones. Budget provision is based on requirement for such projects, while keeping in view the overall availability of resources.

(b) to (d) : South Central Railway has six Divisions under its jurisdiction. These are Secunderabad, Hyderabad, Vijayawada, Guntakal, Guntur and Nanded. Out of these, Nanded serves primarily the state of Maharashtra. In addition, some portions of Secunderabad and Hyderabad Divisions also fall in Maharashtra State. Adequate funds for projects, including those falling under jurisdiction of Nanded Division, have been allocated to all Divisions, based on the requirement of projects.
